

[Translation]

SHRI SUKH LAL KUSHWAHA (Satna) : Mr. Chairman, Sir, Rajendra alias Dadua Sen, a local representative of my area was fatally attacked when he was shot at. I want to submit this case before the House and the Government, through you.

The policemen killed a Sukarukol tribal on 14.7.97. He was picked up from his house on 11.7.97 and handed over his dead body to his family members on 14.7.97 and told them that he committed suicide by jumping off from the running train. But when that area was visited and facts were collected and after examining them it was found that policemen had killed him and handed over his dead body to his family members. When the matter was discussed with the Collector and the SP, they constituted a judicial inquiry into it. Rajendra alias Dadua was conducting an inquiry into this matter and he was collecting evidences. Meanwhile the policemen at the behest of feudalists got him shot at in the day at 2 p.m. and now he is struggling with death. Since I have been elected, so many incidents have occurred within a year. In the Maihar incident, people were riddled with bullets. I will request the hon. Home Minister through this House that if atrocities on dalits are to be stopped and peace and law and order is to be restored there, he should direct the State Government to remove the Superintendent of Police first and a case should be registered against the SDOP and the SHO and those policemen who are involved in the Sukarukol killing under Section 302. And those people should be arrested within 24 hours who fired at Dadua. It is my request that this should be curbed otherwise people's representatives could be targeted there at any time. Such people could fire at politicians in collusion with the policemen and could get them killed. Therefore, I want to bring this fact in your knowledge that if this is not done by the date 10, I will sit on fast unto death in front of the office of the Collector and if any loss is caused, the Union Government and the State Government would be responsible for that.

SHRI SHRIRAM CHAUHAN (Basti) : Sir, my constituency, Basti is in the grip of fury of floods and this has led to many problems. The Vikramjot Huhava dam is 15 kms. in length. Due to the current of the river between Madhavapur and Huhava which is flowing 2 kms. away, the pressure has increased on the Ghagara river. Due to heavy erosion, the distance between the river and the dam has been reduced to 100 or 120 metres only. If the proper arrangement is not made and the assistance by the Union Government does not reach, the dam could give way which may devastate thousand of villages. Therefore, it is my submission that to check the erosion by this river, the Central assistance should be provided to the State Government and through the State Government it should reach my constituency. Likewise there has been heavy soil erosion in Agayali village of Godda district and half of the village has been swept away by the current of the river. I want to request through you that efforts should be made to save this village from soil erosion.

SHRI BRAJ MOHAN RAM (Palamu) : Mr. Chairman, Sir, I want to give a very important suggestion to the House. There is Bihar caustic and chemicals factory situated at Palamu district in Bihar under my constituency which has been causing harm to environment. Due to the acid emanating from it the nearby areas surrounding it has become infertile. The water of the wells and handpumps have become saline. This company is a joint venture of the Bihar Government and the Birla group and the Birla house knowingly shows it as a company running in losses and preference is not given to local people in appointment to the posts in class three and class four categories and nor does it get done the work of community development as per its capacity and under the prescribed process. Due to continuous plying of heavy vehicles of this factory, the nearby roads of that area are in a very bad shape which may lead to a fatal accident at any time but the management of the company have turned a deaf ear to this problem.

The water used to be supplied to the nearby villagers by tankers earlier but that practice has also come to an end now, Garbage is dumped by the company directly into the river and in fields which has been causing a great deal of harm and a cooling pond is needed to be constructed for this purpose. Sufficient sheds have not been constructed by the company or by the Railways at the railway station for transportation of salt as a result of which the bags of salt are kept in open space which is swept away in the nearby areas during rainy season. What is the use of such factory to be there which helps in devastation and not in development of the area? The river provides employment to the unemployed youth of the nearby areas and the river does the work of community development the garbage of the company is transported through the over-bridge of the rail line as a result of which the pillar of the bridge has been badly affected by the impact of acid emanating from garbage which may fall down anytime and could cause a serious train accident. The efforts of drawing the attention of the company towards this problem have proved futile. Hundreds of cattle have died and die due to intake of acid water. Many people have not get compensation in lieu of their land acquired by the factory and nor they have been given jobs.

I urge upon the Government through this House that a committee of Members should visit that area and take stock of the situation and give its proper advice(Interruptions)

SHRI BHAGWAN SHANKAR RAWAT (Agra) : Sir, I would like to draw your attention towards the Yamuna Action Plan which is also called the Ganga Action Plan Phase-II. In the first phase cleaning of the Yamuna river in some parts of Haryana, Delhi and Uttar Pradesh was planned. The financial institution of Japan, the IECF has made available financial resources for this project. Both the State and the Centre will bear 50 per cent share each of the expenditure incurred on it. It was said that with the implementation of the Ganga Action Plan, the pollution of the Yamuna river will come to an end. But this has not